

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 230 of 2013**

**Dated : 27<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Chhattisgarh State Power Trading Co. Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Superna Srivastava

Counsel for the Respondent(s) : Mr. Abhinav Vasisth, Sr. Adv.  
Mr. Sumit Goel  
Ms. Pallavi Sharma  
Mr. Smrutiranjana Muduli

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **10<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**